

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/74/2016
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	Sri Vihari M. Kumar Pal Chohan	Counsel for R1 - R6	
②	Preeti S. Aram for Rajagopal & Lagnunathan Advocates	Counsel for Petes	

ORDER

Counsel for petitioner present. Counsel for R1 to R6 present. No representation on behalf of R7. No report has been filed by R7 in relation to the efforts made for selling the machinery for clearing the dues of the secured creditors as per the arrangement and understanding between the parties. Both the counsel are directed to inform counsel for R7 regarding the next date of hearing for making submissions. Put up on 22.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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